



## **SUPREME COURT OF INDIA**

The Supreme Court Collegium has recommended the name of Shri Ravindra Kumar Agrawal, Advocate, for appointment as a Judge of the High Court of Chhattisgarh.

On 3 February 2023, the Chief Justice of the High Court of Chhattisgarh in consultation with his two senior-most colleagues recommended the elevation of Shri Ravindra Kumar Agrawal as a Judge of that High Court. The Chief Minister and the Governor of Chhattisgarh have concurred with the recommendation.

In order to ascertain suitability of the above candidate for elevation to the High Court, we have consulted our colleague conversant with the affairs of the High Court of Chhattisgarh.

The sole consultee-judge has found the candidate suitable for appointment as a Judge of the High Court. The Collegium has duly considered the inputs placed by the Government of India on the file. The Government has flagged certain complaints pertaining to the candidate which are placed in the file. Nothing specific bearing on the integrity or the reputation of the officer has emerged on the file. Having due regard to the opinion of the consultee-judge, the Collegium is of the considered view that Shri Ravindra Kumar Agrawal is suitable for appointment as a judge of the High Court.



In view of the above, the Collegium resolves to recommend that Shri Ravindra Kumar Agrawal, Advocate, be appointed as a Judge of the High Court of Chhattisgarh.

( Dhananjaya Y Chandrachud ), CJI

( Sanjay Kishan Kaul ), J

( Sanjiv Khanna ), J

10 October 2023